

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(CAA) No.230/230/HDB/2020                       |
| NAME OF THE COMPANY              | Versant online Solutions Pvt Ltd (Transferee Co.) |
| NAME OF THE PETITIONER(S)        |   |
| NAME OF THE RESPONDENT(S)        |   |
| UNDER SECTION                    | 230   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**ORDER**

Learned counsel for the Petitioner appeared.

Learned counsel for the OL appeared.

Matter stands adjourned for hearing to 30.04.2021.

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MEMBER TECHNICAL

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MEMBER JUDICIAL